

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 84 of 2017 (SZ)

Appellant(s)

Vs.

M/s Emmennar Pharma (P) Ltd,
Rep by its Director, Sanath Nagar
Police Station, Hyderabad

Respondent(s)

The Government of India,
Rep by its Secretary,
Ministry of Environment, Forests and
Climate Change, New Delhi and 4
others

Legal Practitioners for Appellant(s)

M/s Venkaiah Naidu & Associates

Legal practitioners for respondent(s)

Mr. Syed Nurullah Sherrif for R1
Mrs. H. Yasmeen Ali for R2
Mr. T. Sai Krishnan for R3 to R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 15.12.2017 Appellant counsel present. R2 to R5 counsels present. R1 side no representation. On request for filing reply of R1 to R5 call on 22.12.2017. (Tmt. Meena Satheesh) Registrar